GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3327 ANSWERED ON:13.03.2003 PROJECTS FORWARDED BY JHARKHAND GOVT. FOR APPROVAL BRAJ MOHAN RAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the projects forwarded by Jharkhand Government for approval;
- (b) the scheme-wise reaction of the Union Government thereto;
- (c) the amount of assistance given to Jharkhand Government during the last two years alongwith the amount of utilization certificates received there against; and
- (d) the details thereof?

Sl.No. Name of the Scheme

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) & (b) A statement indicating the position is at Annexure I.
- (c) & (d) Details of amount released and utilized by Government of Jharkhand during last two years is at Annexure II.

Proposals Proposals

Annexure I

Reply to part (a) & (b) of Lok Sabha USQ No.3327 for 13.3.2003

Details of Proposals forwarded by the Government of Jharkand during 2002-03

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received approved pending/
            rejected
Scheduled Castes Development
1 Post Matric Scholarship for Scheduled Caste students 1 1 Nil
2 Pre-Matric Scholarship for children of those engaged 1 1 Nil
in unclean occupation
3 Assistance to Voluntary Organizations working in the 3 Nil 3 (New proposals
field of Scheduled Castes
                                to be considered
            during 2003-04)
Other Backward Classes
4 Post Matric Scholarship for OBC students 1 1
                                                1 - 1 (clarification
5 Construction of Hostels for OBC boys and girls
            sought)
6 Pre Matric Scholarship for OBC students 1 - 1 (clarification
            sought)
7 Assistance to Voluntary Organizations for OBCs 1 - 1 (Received
            recently.
Welfare of Persons with Disabilities
8 Scheme to Promote Voluntary Action for Persons 5 4 1 (Incomplete)
with Disabilities
9 Scheme of assistance to disabled persons for 2 1 1 (Incomplete)
purchase/fitting of Aids and Appliances
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10 Scheme for Prevention & Control of Social Maladjustment 1 - 1 (Under examination)

Annexure-II

Reply to Part (c) & (d) of the Lok Sabha USQ No.3327 for 13.3.2003

(Rs. in lakh)

S. Name of the Scheme 2000-01 2001-02

No. Release UC recd. Release UC recd. for for Scheduled Caste Development

- 1 Special Central Assistance to Special Component Plan for $\,$ 500.00 NR $\,$ 578.84 NR Scheduled Castes $\,$
- 2 Post Matric Scholarship to the students belonging to Scheduled $\,$ 0.00 NA $\,$ 0.00 206.64 Castes
- 3 Pre Matric Scholarships to the children of those emgaged in 0.00 NA $\,$ 30.20 31.20 unclean occupations
- 4 Construction of Hostels for Scheduled Caste boys 0.00 NA 245.80 NR
- 5 Construction of Hostels for Scheduled Caste girls $0.00~\mathrm{NA}~245.80~\mathrm{NR}$
- 6 National Scheme for Liberation & Rehabilitation of scavengers 1085.00 NR 0.00 NA
- 7 Upgradation of Merit for SC/ST students 5.25 NR 0.00 NA

Other Backward Classes

- 8 Pre Matric Scholarship for Other Backward Classes 0.00 NA 31.45 31.45
- 9 Post Matric Scholarships including Higher Scholarship for Ph.D 0.00 NA 191.88 191.88 and higher level for Other Backward Classes
- 10 Construction of Hostel for Other Backward Class boys and girls 0.00 NA 147.28 147.28

Welfare of the Persons with Disabilities

11 National Programme for Rehabilitation of persons $\,$ 210.85 NR $\,$ 156.05 NR with Disabilities

NA = Not applicable NR = Not Received